

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 31st July, 2021

NO. HC.VII-167(Pt.-VIII)/2014/3141/A #### The Hon'ble High Court has been pleased to nominate the following Judicial Officers to attend the online Course on "**Forensic Examination in Sexual Assault Cases (2021-22)**" to be organised by the LNJNI National Institute of Criminology and Forensic Science, Delhi during the period from **August, 2021 to January, 2022.**

Sl. No.	Course Date	Name of Officers with designation
1.	16-17 Aug., 2021	1. Smti Susmita Phukan Khound , District & Sessions Judge, Lakhimpur. 2. Shri Dhrupad Kashyap Das , Member MACT No.2, Kamrup (Metro). (<i>under transfer as District & Sessions Judge, Hailakandi vide Notification No.HC.VII-05/2021/2923/A, Dated 15.07.2021.</i>)
2.	06-07 Sept., 2021	1. Shri Tageng Padoh , District & Sessions Judge, Bomdila, West Kameng, Arunachal Pradesh. 2. Shri Hirendra Kashyap , District & Sessions Judge, Khonsa, Tirap, Arunachal Pradesh.
3.	20-21 Sept., 2021	1. Shri Mridul Kumar Kalita , L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur. (<i>under transfer as District & Sessions Judge, Jorhat vide Notification No.HC.VII-05/2021/2920/A, Dated 15.07.2021.</i>) 2. Shri Madhurjya Narayan , District & Sessions Judge, Sivasagar.
4.	27-28 Jan., 2022	1. Shri Thang Lianmang Guite , District & Sessions Judge, Lunglei, Mizoram. 2. Shri Lalbiakzama , Addl. District & Sessions Judge, Aizawl, Mizoram.

The above nominated officers are directed to provide the following information through e-mail at: training.nicfs@nic.in and also visit the website www.nicfs.gov.in for updates.

- (a) Name/Designation of the officer.
- (b) Place of posting with complete address.
- (c) Contact details (viz. Cell number & Email ID)

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/ 3142-3158 /A, Dated: 31.07.2021

Copy for information & necessary action to:

1. The Director, LNJN National Institute of Criminology and Forensic Science, Delhi-110085.
2. The Director, Judicial Academy, Assam, Guwahati.
3. The Registrar (Vigilance/ Admin.), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench/Aizawl Bench/Itanagar Bench.
(He/She is requested to inform the Officer concerned under his/her control accordingly).
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Smti Susmita Phukan Khound, District & Sessions Judge, Lakhimpur, North Lakhimpur.
7. Shri Dhruvad Kashyap Das, Member MACT No.2, Kamrup (Metro).
(under transfer as District & Sessions Judge, Hailakandi vide Notification No. HC.VII-05/2021/2923/A Dated 15.07.2021).
8. Shri Tageng Padoh, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.
9. Shri Hirendra Kashyap, District & Sessions Judge, Khonsa, Tirap, Arunachal Pradesh.
10. Shri Mridul Kumar Kalita, L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur.
(under transfer as District & Sessions Judge, Jorhat vide Notification No. HC.VII-05/2021/2920/A, Dated 15.07.2021).
11. Shri Madhurjya Narayan, District & Sessions Judge, Sivasagar.
12. Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei, Mizoram.
13. Shri Lalbiakzama, Addl. District & Sessions Judge, Aizawl, Mizoram.
(They are requested to attend the training programme as per schedule. Further, they are requested to submit a report after the completion of their respective programmes)
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati.
15. The Project Manager, Gauhati High Court, Guwahati.
(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).
16. The CA to the Registrar General, Gauhati High Court, Guwahati.
17. Office file.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)